

| Annexure – 7 | | | | | | | | | | | | | | | |
|---|---------------------|------------|--------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|-------------------------|---|----------------------------|--|------------------------------|------------------------------------|-----------------|
| Name of the corporate debtor: :Siti Broadband Services Private Limited; Date of commencement of CIRP:31st October 2023; List of creditors as on: 03.07.2025 | | | | | | | | | | | | | | | |
| List of operational creditors (Government dues) | | | | | | | | | | | | | | | |
| (Amount in₹) | | | | | | | | | | | | | | | |
| Sl. No. | Details of Claimant | | Details of claim | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, they may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | Department | Government | Date of Receipt of Calim | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party ? | % of voting share in CoC, if applicable | | | | | |
| 1 | NA | NA | NA | NA | NA | NA | NA | NA | NO | NA | NA | NA | - | - | NA |
| | | | | - | - | | | | | | | | - | - | |